## GOVERNMENT OF INDIA SHIPPING, ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2989 ANSWERED ON:13.12.2005 CONSTRUTION DEVELOPMENT OF PAVEMENT ON NH -31 Osmani Shri A.F. Golam

## Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

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(a) whether the target date fixed for carrying out construction/development of 8.60 km. pavement of NH-31 in Abhyapuri Division, Barpeta, Assam expired on 30.09.2005 due to non-completion of requisite formalities by the concerned Department;

(b) if so, the details thereof alongwith reasons therefor;

(c) the steps taken by the Government to fix the responsibility and take appropriate action against the erring officials;

(d) whether the Government proposes to revalidate the sanction so that the construction work can be done now after proper selection of bidders; and

(e) if so, the details thereof?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI K.H. MUNIYAPPA)

(a) & (b) The work for raising and strengthening for 8.60 km length between km 829.000 to 859.300 in stretcheson NH-31 was sanctioned for Rs.11.69 crore on 31.3.2005. The work was awarded on 26.9.2005 within the stipulated period of 6 months and is in progress. The work is targeted for completion by 31st March 2008.

(c) to (e) Do not arise.